

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)
and
I.A. No. 02 of 2024 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 18.11.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Manish Jain, Advocate.

For Respondents

R-1 Ms. Lidya Pradhan, Advocate.

R-2 Mr. Rahul Rathi, Advocate.

R-3 None present.

ORDER

In compliance to the Order of this Court dated 08-10-2024, Learned Counsel for the Applicants have filed an Affidavit dated 07-11-2024, submitting therein that costs of ₹ 10,000/- (Rupees ten thousand) only, imposed on the Applicants, payable to the Respondents No.1 and 2, each, have been paid to them.

After hearing Learned Counsel for the Applicants for some time, Learned Counsel for the Respondent No.2 submits that as the submissions of Learned Counsel for the Applicants is based on documents pertaining to the salary/income of the deceased, Paper-Books be prepared for convenience at hearing.

Before proceeding with the matter, call for the records from the Learned MACT.

Let Paper-Books be prepared at the cost of the Applicants.

List on 13-12-2024.

Judge

18.11.2024